

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).412/2007

KASHINATH MONDAL

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 09/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s)

Mr. Tara Chandra Sharma, Adv.

Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

The learned counsel, Mr. Tara Chandra Sharma has filed Memo

of

Appearance for the sole respondent.

Await original records.

List again on 25.4.2007.

(B. Sudheendra Kumar)

Registrar

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